

National Company Law Tribunal

Allahabad Bench

CP NO. 39/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Shree B. G. Ayurved Bhavan Pvt Ltd vs ROC

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act of 2013

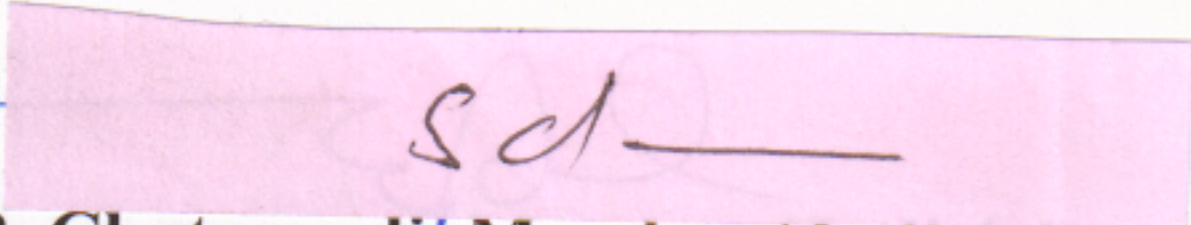
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Navin Shree Pandey	PCS	B. G. Ayurved (Bt).	MS. Pandey
2.	M. K. Bagri	OL Adl	AD (CRQ)	
3	Pradeep Singh Sarda	CLC	ROC	Pradeep

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Sh. Navin Pandey Advocate for the petitioner. Sh. M.K. Bagri OL for the Central Govt. He seeks time to file a representation affidavit on behalf of the R.D. (N.R.). Hence, three weeks is granted for the same.

The matter be listed on 13 November 2017.

Dated:11.10.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Md.Zaid